

Serial
number
of
order
and date

Brief Order, Mentioning Reference
if necessary

How complied
with and
date of
compliance

1.3.90.

Hon'ble Justice K. Nabh, V.C.,
Hon'ble Mr. K.J. Raman.A.M.

Issue notice to the opposite parties to
show cause why petition may not be admitted
and in particular to indicate why they may
not be directed to declare the results of the
departmental promotion committee proceedings
of 9.8.80. in the matter of promotion of
supervisors, the applicant's to the
post of Inspector's.

List for admission on 18.4.1990. on
which the case may be disposed of the
finally.

VK/

Sd/
A.M.

Sd/
V.C.

18.4.1990.

Hon. D.K. Agrawal, JM
Hon. P.S. Habeeb Mohamad, AM

Sri A.P. Srivastava, Counsel for the
Applicant is present. He is present for
the Respondent. Power of Dinesh Chandra
is on record on behalf of Respondent no.
2.

Our order dt 3.90 has not been
complied with. The petition is admitted.
Let Reply. be filed within weeks. Responder, if any,
may be filed within 2 weeks thereafter, list it
to King on 30.11.90.

As regards main prayer, Respondents

Dinesh/

may file a short reply within 2 weeks.
not it for orders a interim matter
on 25.6.90.

AM

AM

18.1

at
referred
9/3/90

SR

Notices were
on 9.3.90

Neither reply
nor any other
reasoning filed
has been received
here.

Dr. Dinesh
files power on
behalf of O

No reply
S.F.D.

Neither reply to the
main petition nor reply
on the interim matter
has been filed
S.F.O.

25/6

49-90(1)

(2) (3)

DR

AS

4/9/90

Case called out, Applicant's side is absent, while the Id. Counsel for the Respondent Mr P. Chandra is present. Applicant was also absent on the last date. Rejoinder has also not been filed today. Put up before the Hon'ble Bench on 8.10.90 for orders.

→ He
4.9.90

8.10.90

No sitting adj to 21.12.90

21.12.90

No sitting adj to 28.2.91

28.2.91

No sitting this case is adjourned to 18.4.91 for orders.

or

18.4.91

No sitting adj to 13.5.91

13.5.91

No sitting adj to 29.5.91

29.5.91

No sitting adj to 19.7.91

19.7.91

Hon. Mr. Kausar Kumar - V.C.
Hon. Mr. D. K. Agrawal J.M.

None present case is adjourned to 3.9.91 for direction.

He

J.M.

He

V.C.

Central Administrative Tribunal
Lucknow Bench, Lucknow.

ORDER SHEET

O.A./T.A. No. 49/80(1)

Date: Office Report / Order

24.11.82

No. Singing of D.M. copy
to S.I.-13

O.R.
S.F.H.
B
31/12/92

MANISH/-

CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH

LUCKNOW

Original Application No. 49 of 1990

Sunil Dutt Sharma and Others

Applicants.

versus

Union of India & others

Respondents.

Shri A.P. Srivastava, Counsel for Applicant.

Shri Dinesh Chandra Counsel for respondents.

Coram:

Hon. Mr. Justice U.C. Srivastava, V.C.
Hon. Mr. K. Obayya, Admn. Member.

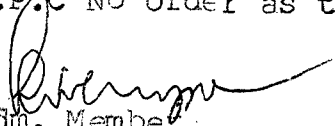
(Hon. Mr. Justice U.C. Srivastava, V.C.)

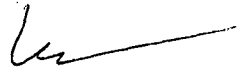
By means of this application the applicants have prayed that the respondents be directed to declare the result of Departmental Promotion Committee held on 9.8.89 and the promotions be made according to rules. The applicants were appointed in the year 1982-83 on the post of Operator in the office of Director, Census and a tentative gradation list was prepared in the year 1987 and the objections were also invited and after objections final list was prepared and thereafter D.P.C. met for making promotion for the post of Junior Supervisors which selected the candidates but the result of the same was not declared. Waiting for the same for

Aa

several months, ultimately the applicants approached the Tribunal.

2. The respondents have filed the written statement in which it has been stated that the seniority list of grade of operators was notified in the year 1989 which has been challenged before the Tribunal in O.A. No. 155/1988 and the said case is pending disposal. Promotions could have been made but because of administrative reasons no promotions could be made. The recommendations of the D.P.C. have been received and the promotions to the grade of Junior Supervisor will be made in the order in which their names appear in the panel. The record of D.P.C. is a confidential record. The sanction for de-reservation of vacancies reserved for S.C. and S.T. is still awaited and after completion of Data Processing work in the Date Entry System the services operators had to be utilised in other sections of the department in connection with increasing work load of 1991 Census. Due to the above reasons the result was not declared. It has been stated that so far as seniority is concerned, the matter has to be now decided. Obviously after the decision of the question of seniority, the result will be declared. Accordingly, the respondents are directed to expedite the matter and to declare the result of the D.P.C. No order as to costs.


Adm. Member.


Vice Chairman.

Shakeel/-

Lucknow: Date 5.1.93.

(A1) 0-2 80

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH, LUCKNOW

Registration No. 49 of 1989 (

APPLICANT(S) S. D. Khan

RESPONDENT(S) U.S.

Particulars to be examined

Endorsement as to result of examination

1. Is the appeal competent?
2. a) Is the application in the prescribed form?
b) Is the application in paper book form?
c) Have six complete sets of the application been filed?
3. a) Is the appeal in time?
b) If not, by how many days it is beyond time?
c) Has sufficient case for not making the application in time, been filed?
4. Has the document of authorization/ Vakalatnama been filed?
5. Is the application accompanied by B.D./Postal Order for Rs.50/-
6. Has one certified copy/copies of the order(s) against which the application is made been filed?
7. a) Have the copies of the documents/referred upon by the applicant and mentioned in the application, been filed?
b) Have the documents referred to in (a) above duly attested by a Gazetted Officer and numbered accordingly?
c) Are the documents referred to in (a) above neatly typed in double space?
8. Has the index of documents been filed and pagging done properly?
9. Have the chronological details of representation made and the outcome of such representation been indicated in the application?
10. Is the matter raised in the application pending before any court of Law or any other Bench of Tribunal?

Y.S.

Y.S.

Y.S.

Y.S.

Y.S.

Y.S.

Y.S.

Y.S.

Y.S.

Y.S.

Y.S.

Y.S.

Particulars to be Examined

Endorsement as to result of examination

11. Are the application/duplicate copy/spare copies signed ?
12. Are extra copies of the application with Annexures filed ?
 - a) Identical with the Original ?
 - b) Defective ?
 - c) Wanting in Annexures
 Nos. _____ pages Nos. _____ ?
13. Have the file size envelopes bearing full addresses of the respondents been filed ?
14. Are the given address the registered address ?
15. Do the names of the parties stated in the copies tally with those indicated in the application ?
16. Are the translations certified to be true or supported by an Affidavit affirming that they are true ?
17. Are the facts of the case mentioned in item no. 6 of the application ?
 - a) Concise ?
 - b) Under distinct heads ?
 - c) Numbered consecutively ?
 - d) Typed in double space on one side of the paper ?
18. Have the particulars for interim order prayed for indicated with reasons ?
19. Whether all the remedies have been exhausted.

Yb

Yb

No

Yb

Yb

NA

Y

Yb

Y

direct/

Date

Date

0-1-80

Depu.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CIRCUIT BENCH, AT

LUCKNOW

(Application no. ...

...

49

of 1989

SUNIL DUTT SHARMA & OTHERS ...

Applicants.

Versus

Union of India through Secretary

Home Department, Govt. of India

New Delhi and another ...

Respondents.

INDEX

S.No.	Particulars	Annex.	Pages
1.	Memo of the application	-	1 - 5
2.	Attested copy of tentative gradation list	1	6 - 12
3.	Attested copy of final gradation list	2.	13 - 18
4.	Affidavit.	-	19 - 20
5.	Power.	-	21

Lucknow, dated.
Dec 22, 1989.(A.P. SRIVASTAVA) Advo.
Counsel for the Applicants

Drawing
 Drafter
 98
 98

(A/C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CIRCUIT BENCH, AT

L U C K N O W

Application no.

49

of 1989

902

1. ~~Sri~~ Sunil Dutt Sharma, aged about 30 years, S/o Sri Sri K.D. Sharma, R/o E-2858, Rajajipuram Lucknow.
2. R.P. Saxena, aged about 34 years, S/o Sri O.P. Saxena, R/ 538-K/434, Triveni Nagar, III- Lucknow.
3. Dinesh Kumar Saxena, aged about 33 years, S/o Sri S.S. Saxena, R/o House No. 19/999, Indira Nagar, Lucknow.
4. Gangotri Pd. Tripathi, aged about 33 years, S/o Sri Triyugi Narain, R/o 16/671, Indira Nagar, Lucknow.

Working as Operators in the office of the Director, Census, U.P., Lucknow.

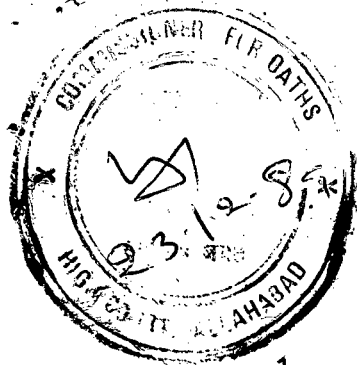
..... Applicants.

Vs.

1. The Union of India through Secretary, Home Department, Govt. of India, New Delhi.
2. The Director Census, 25-Nawal Kishore Road, Lucknow.

..... Respondents

...2...



Signature

Signature
Signature
Signature

Noted for
13.90
Defendant

(A11)

(2)

DETAILS OF APPLICATION:

1. Particulars of order against which the application is made.

No order has been passed but the application is being filed to direct the Respondents to declare the result of the Departmental Promotion Committee's meeting held on 9.8.89 in the office of the Respondent no.2.

2. Jurisdiction of the court.

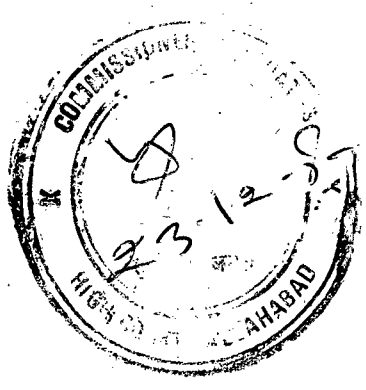
The applicants declare that the subject matter of the application is within the jurisdiction of the Tribunal.

3. Limitation.

The applicants further declare that the application is within the limitation period prescribed.

4. Facts of the case.

1. That the applicants were appointed on the posts of Operators in the office of the Respondent no.2 in the years 1982 & 1983.
2. That the tentative gradation list of the operators were prepared by the Respondent no.2 in the year 1987 and objections were also invited from the employees and after considering the objections and disposal of the objection, a final gradation list was prepared by the Respondent no.2. True copies of the gradation list prepared tentatively and finally are being filed as Annex.1 to this application.



Handwritten signatures and initials at the bottom of the page.

3. That on the basis of the final gradation list a Departmental Promotion Committee by the Respondent No.2 for making promotion on the post of Junior Supervisors was constituted on 9.8.89 and the Departmental Promotion Committee selected the certain candidates who were eligible for promotion, but the result of the selection could yet not be ~~declared~~ declared.

4. That the promotion to the next higher post is made on the basis of seniority subject to the rejection of unfit.

5. That if the result of the Departmental Promotion Committee is declared, the eligible candidates will get the promotion on the next higher post.

5. Grounds for relief with legal provisions: 1.

That the result of the Departmental Promotion Committee has not been with held, but the respondent no.2 is not declaring the result of the Departmental Promotion Committee held on 9.8.89.

6. Details of the remedies exhausted:

1. No punishment order has been passed by the respondents ,hence no question arises to exhaust the departmental remedies.

7. Matters not previously filed or pending with any other court.

The applicants further declare that they had not previously filed any application, writ petition or suit regarding the matter in respect of which this application has been

...4...



Handwritten signatures and initials at the bottom right of the page.

A13

made , before any court or any other authority or any other Bench of the Tribunal nor any such application , writ petition or suit is pending before any of them.

8. Reliefs sought:

In view of the facts mentioned in paragraph 5 & 6 above the applicants pray for ~~and~~ the following reliefs:-

1. That the respondents be directed to declare the result of Departmental Promotion Committee held on 9.8.89 and the promotions be made according to Rules.
2. Any other and further relief keeping in view the circumstances of the case be also allowed to the applicants against the respondents.

9. Interim order, if any prayer for-

The respondents may kindly be directed to declare the result of the Departmental Promotion Committee held on 9.8.89.

10. In the event of application being sent by registered post it may be stated whether the applicant desire to have oral hearing at the admission stage and if so and if so they shall attach a self addressed post card or inland letter at whether intimation regarding the date of hearing could be sent to him.

Not applicable.

Planning
Baron
98/100

11. Particulars of Bank Drafts. 8 02 41 22 92

12. List of Enclosures: (1) Gradation List
Tentative & Final
Encls: (i) and (ii)

VERIFICATION

We, Sunil Dutt Sharma, R.P.Saxena, Dinesh Kumar and Gangotri Prasad Tripathi, Sons of K.D.Sharma, O.P.Saxena, S.S. Saxena and Triyugi Narain working in the office of Director Census, do hereby verify that the contents of paras 1 to 12 are true to my personal knowledge & belief and that the material facts have not been suppressed.

Dated: 23.12.1989

Place: Lucknow.

Signatures of the Applicants

Rep. v. Saxena

Sharma
Saxena
95
95



In the Central Administrative Tribunal (6)
Application No. 589
SUMIL PATTI S/O Mr. S. S. P. vs H.O. 1.
पत्रांक: एई/2-85/डी0सी0अ0-स0पी0ए-4937

भारत सरकार
गृह मंत्रालय
कार्यालय निदेशक जनगणना परिचालन, उत्तर प्रदेश
प्रशासनिक अनुभाग

25, नवल किशोर रोड,
साधनपुरा : 226001
दिनांक: 31/12/87

-:: जाप ::-

विषय:- दिनांक 1.10.87 को आपरेटर के पद पर कार्यरत कर्मचारियों की अनन्तिम वरीयता सूची।

इस निदेशालय के आपरेटर वर्ग में दिनांक 1.10.87 को कार्यरत कर्मचारियों की अनन्तिम वरीयता सूची इस आशय से प्रसारित की जा रही है कि यदि किसी सम्बन्धित कर्मचारी को उक्त सूची में दिये गये विवरण के तारे में आपत्ति हो तो वे इस जापसके जारी होने के दो माह के अन्दर अपनी आपत्ति निम्न रूप में अधोहस्ताक्षरी के कार्यालय में प्रस्तुत कर सकते हैं। आपत्तियों पर विचार होने के बाद सूची को अन्तिम रूप दिया जायेगा।

उपर्युक्त निर्धारित समय के पश्चात् प्राप्त आपत्तियों पर विचार नहीं किया जायेगा।

संलग्नक : अनन्तिम वरीयता सूची।

चरण गोपाल
निदेशक

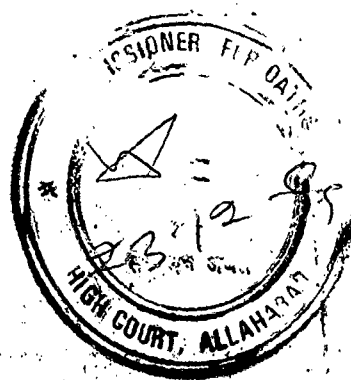
पृष्ठांक: एई/2-85/डी0सी0अ0-स0पी0ए-4937 तद दिनांक

प्रेषित:- तिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्रवाई हेतु

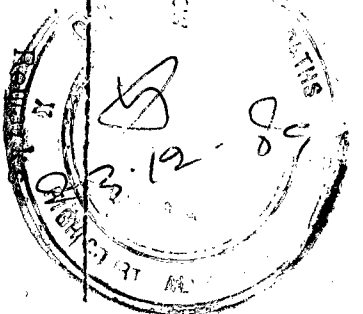
1. उप निदेशक (डीडीई) को इस आशय से कि वे समस्त आपरेटर इसका प्रति अपने स्तर से प्रसारित करावें तथा सूची की स्वप्रति पर सम्बन्धित कर्मचारियों की पावती लेकर उसे इस अनुभाग को वापस करें।
2. महामंत्री, जनगणना कमिटी, गठन, उ०प०, लखनऊ।
3. निदेशक के सूचना पट पर चयनित करने हेतु।

मुखैया/
31/1287

लाखन सिंह
सहायक निदेशक



Tentative Seniority List of the Grade of Operator in
Office of the Director of Census Operations, Uttar Pradesh, Lucknow
AS ON 1-10-1987



Sl. No.	Name of Officials	Date of birth	Educational Qualifications	Date of entry into Government Service.	Date of regular appointment in the grade.	
1.	Prabhu Nath	27-03-52	Inter	30-06-70	01-04-83	Appointed by Transfer;
2.	Lalta Pd. Pandey	01-08-48	M.A. (Eco)	01-08-70	01-04-83	Ad-hoc J.S. w.e.f. 30.6.87
3.	Jagdish Pd. Gupta	02-07-47	High School	19-09-70	01-04-83	-do- w.e.f. 30.6.87
4.	Medi Lal (S/C)	01-07-48	B.A.	14-01-71 (AN)	01-04-83	-do- w.e.f. 30.6.87
5.	Pooran Chand (S/C)	01-03-47	M.A. (Eco.)	01-05-71	01-04-83	-do- w.e.f. 30.6.87
6.	Jai Prakash Porwal (Ex-Serviceman)	03-12-47	B.A., L.L.B. P.G.D.C.	01-05-71	01-04-83	-do- w.e.f. 30.6.87
7.	Chander Lal (S/C)	06-01-48	Inter	03-05-71	01-04-83	-do- w.e.f. 30.6.87
8.	Yamuna Prasad (S/C)	14-02-45	M.A.	22-06-71	01-04-83	-do- w.e.f. 30.6.87
9.	Mita-n Ram Verma (S/C)	15-10-46	B.A., LLB	12-04-71	01-04-83	-do- w.e.f. 30.6.87
10.	Vinod Kumar Srivastava	02-03-47	Inter	01-07-70	01-04-83	-do- w.e.f. 30.6.87
11.	Hire Lal (S/C) (S/O Sri Duhari)	01-01-52	(Surveyor Certificate) M.A.	04-07-72	01-04-83	-do- w.e.f. 30.6.87
12.	Vijai Prakash (S/C)	10-03-49	Higher Secondary	01-01-73	01-04-83	Appointed by Transfer
13.	Ram Kumar (S/C)	02-09-46	B.A.	18-06-70	01-04-83	-do-
14.	Kn. Sarita Jain	01-02-59	B.A.	01-07-82	04-04-83 (AN)	Direct Recruit
15.	Pooop Kishore Nigam	18-01-53	B.A.	01-07-82	04-04-83	Direct Recruit

Contd.-----2

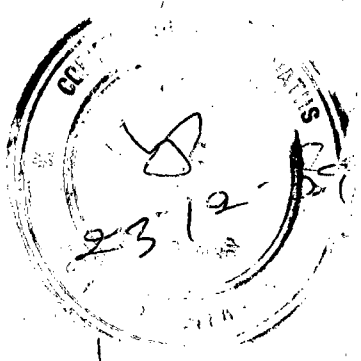
(2)

A-17

1	2	3	4	5	6
16.	S/ Fagun Ram	01-01-56	B.A.	01-07-82	04-04-83
17.	Dilip Nigam	18-08-59	M.A. (Ecc.)	08-04-83(AN)	08-04-83(h.)
18.	Shiv Charan	01-05-57	B.A.	05-08-80	04-04-83
19.	Dinesh Kumar Saxena	20-10-56	B.A.	18-04-83(AN)	18-04-83(AN)
20.	Km. Girja Yadav	01-09-55	B.A.	12.4.83(AN)	12.04.83(AN)
21.	Mata Prasad	12-03-53	B.Com.	18-04-83(AN)	18-04-83(AN)
22.	Harsu Mani Suwal	30-07-56	B.A.	12-04-83(AN)	12-04-83(AN)
23.	Ashok Kumar Singh Bhadoria	02-10-56	M.A.	16-04-83(AN)	16-04-83(AN)
24.	Smt. Vijai Laxmi Rajpoot.	15-10-55	B.A.	23-4-83	23-04-83
25.	Akhilesh Chandra	10-01-52	B.A.	23-04-83	23-04-83
26.	Gaffar Ali	05-02-58	B.A.	18-04-83(AN)	13-04-83(AN)
27.	Sunil Dutt Sharma	09-05-59	B.A.	18-04-83	18-04-83
28.	Suresh Chandra Mishra	05-02-58	B.Com.	19-04-83	19-04-83
29.	Gangotri Prasad	01-07-56	B.A.	27-04-83	27-04-83
30.	Ravindra Prakash Saxena	05-07-56	M.Com.	27-04-83	27-04-83
31.	Pranod Kumar Bajpai	30-07-55	B.A.	26-04-83	26-04-83
32.	Mod. Anish Siddiqui	21-05-56	M.A. (Ecc.)	26-04-83	26-04-83
33.	Syed Zameel Haider Trimihi.	15-04-57	M.A.	30-4-83(AN)	30-04-83(AN)
34.	Ram Prakash Saxena	09-06-55	B.A.	26-04-83(AN)	26-04-83(AN)
35.	Harish Chandra Prasad	10-03-57	B.A.	01-07-82	16-05-83
36.	Smt. Chittira Saxena	02-09-54	M.A.	16-05-83	16-05-83
37.	Mohd. Idrish	15-06-57	M.Com.	17-05-83	17-05-83
38.	Mahendra Dutt	05-01-57	B.A.	03-06-83(AN)	10-01-86

Since resigned

Contd.....



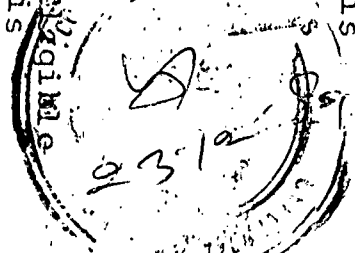
(9)

(A18)

3 :-

S/Shri							
39.	Ramesh Chandra Pandey	20-02-56	M.Com.	16-05-83	16-05-83	To be filled up by eligible candidate on the basis of Merit.	
40.	Mohd. Shahid	11-06-57	M.Com., LLB	18-05-83	18-05-83		
41.	Km. Moni Chakravorti	20-06-50	B.A.	16-05-83	16-05-83		
42.	Vacant (Sunder Narayan Mishra)	02-02-57	B.A.	07-06-83	10-01-86	To be filled up by eligible candidate on the basis of Merit.	
43.	Vacant	--	--	--	--		
44.	Vacant	--	--	--	--		
45.	Vacant	--	--	--	--	To be filled up by eligible candidate on the basis of Merit.	
46.	Vacant	--	--	--	--		
47.	Ganesh Chandra Kandpal	26-11-58	B.A.	01-07-82	10-01-86		
48.	Vacant	--	--	--	--	To be filled up by eligible candidate on the basis of Merit.	
49.	Vacant	--	--	--	--		
50.	Vacant	--	--	--	--		
51.	Km. Machu Lata Singh	26-02-55	B.A.	13-04-83	13-04-83	To be filled up by eligible candidate on the basis of Merit.	
52.	Pradeep Kumar	16-10-58	M.A.	08-04-83	08-04-83		
53.	Subodh Behari Singh	19-06-61	B.A.	07-04-83	07-04-83		
54.	Vacant	--	--	--	--	To be filled up by eligible candidate on the basis of Merit.	
55.	Vacant	--	--	--	--		
56.	Vacant	--	--	--	--		
57.	Vacant	--	--	--	--	To be filled up by eligible candidate on the basis of Merit.	
58.	Santosh Kumar Srivastava	05-09-53	B.Sc., LLB	03-04-83	03-04-83		
59.	Vacant	--	--	--	--		

To be filled up by eligible candidate on the basis of Merit.



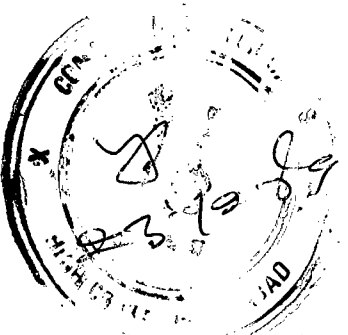
(6)

A19

1.	2.	3.	4.	5.	6.	7.
	S/Shri					
60.	Subhash Singh	03-06-57	M.A.	07-04-83	07-04-83	
61.	Vacant	--	--	--	--	
62.	Vacant	--	--	--	--	
63.	Km. Meena Gupta	13-07-60	B.A.	13-04-83	13-04-83	
64.	Satya Narain	12-12-55	B.A.	18-04-83(AN)	18-04-83(AN)	
65.	Waseemul Haq	20-02-55	B.Sc.	08-04-83	08-04-83	
66.	Nagendra Kumar Singh	16-07-56	B.A.	13-04-83	13-04-83	
67.	Smt. Kanchan Jaiswal	01-06-57	M.A.	13-04-83	13-04-83	
68.	Fareeduddin	30-12-61	B.Com.	12-04-83(AN)	12-04-83(AN)	
69.	Pradeep Kumar Pandey	21-03-57	B.A.	14-04-83	14-04-83	
70.	Km. Urmila Verma	04-06-59	B.A.	19-04-83(AN)	19-04-83(AN)	
71.	Ramesh Lal Chaurasia	01-01-56	B.A.	21-04-83	21-04-83	
72.	Ramesh Kumar Saxena	01-07-55	B.A.	18-04-83(AN)	18-04-83(AN)	
73.	Parasu Ram(S/C)	18-07-60	B.A.	13-08-82	16-04-83(AN)	
74.	Gopal Singh Banoia	07-05-60	B.A.	01-07-82	16-04-83(AN)	
75.	Refendras Frasad	10-01-57	B.A.	13-04-83(AN)	13-04-83(AN)	
76.	Ratan Bhaskar	25-10-53	B.A.	22-04-83(AN)	22-04-83(AN)	
77.	Smt. Mele Bhattacharya	10-05-53	M.A.	19-04-83	19-04-83	
78.	Km. Archana Vidhayarini	26-03-58	M.A.	19-04-83(AN)	19-04-83(AN)	
79.	Km. Usha Srivastava	06-10-55	M.A., L.T.	19-04-83	19-04-83	
80.	Siva Nand Pathak	30-01-57	B.A., LLB	19-04-83	19-04-83	
81.	Km. Sobha Lani Shukla	05-03-55	M.A.	27-04-83	27-04-83	
82.	Km. Kiran Bala	02-01-58	B.A.	26-04-83	26-04-83	
83.	Gunda Krishnamurti	09-04-53	B.A.	27-04-83(AN)	27-04-83(AN)	

To be filled up by eligible candidate on the basis of Merit.

-do-



(11)

A20

-: 5 :-

1.	2.	3.	4.	5.	6.
	S/Serial				
84.	Bansidhar Pandey	31-12-55	M.A.	26-04-83	26-04-83
85.	Smt. Chhama Verma	03-01-56	B.A., B.Ec.	26-04-83	26-04-83
86.	Rudra Prakash Verma	14-02-56	B.Com.	26-04-83	26-04-83
87.	Naresh Kumar	07-04-57	M.A. (Eco.)	26-04-83	26-04-83
88.	Purshotam Kumar Singh	01-02-58	B.Sc.	26-04-83	26-04-83
89.	Tanardan Singh	11-07-52	M.A.	26-04-83	26-04-83
90.	Smt. Sushila Devi Sgukl	20-10-53	B.A.	26-04-83	26-04-83
91.	Smt. Sushma Misra	15-02-56	B.A.	16-05-83	16-05-83
92.	Dilip Kumar S/o Sri G.S. Gupta	15-07-52	B.A.	16-05-83	16-05-83
93.	Smt. Archana Gupta	09-06-58	B.A.	16-05-83	16-05-83
94.	Smt. Sandhya Sinha	10-03-61	B.A.	16-05-83	16-05-83
95.	Smt. Savita Devi (S/C)	06-07-54	B.A., B.Ed.	16-05-83	16-05-83
96.	Mahendra Pratap Singh	01-07-55	M.A.	16-05-83	16-05-83
97.	Smt. Naz Kazalbash	13-11-53	M.A. (Eng.)	16-05-83	16-05-83
98.	Chunni Lal (S/C)	05-10-51	B.A.	26-07-73	04-04-83
99.	Dilip Kumar (S/C) S/O Sri Munan	20-03-57	B.A.	05-07-83	05-07-83
100.	Sohan Lal (S/C)	20-04-59	B.A.	20-07-83 (AN)	20-07-83 (AN)
101.	Babu Ram (S/C) S/o Sri Pooran Lal	28-12-57	M.A.	05-07-83	05-07-83
102.	Mahabir Prasad (S/C)	22-03-57	B.A.	03-07-83	03-07-83
103.	Ram Khilwan (S/C)	15-07-56	B.A.	03-07-83	03-07-83
104.	Amer Nayyan (S/C)	10-02-61	B.A.	07-07-83	07-07-83
105.	Mani Ram Rawat (S/C)	05-10-53	B.A.	20-07-83 (AN)	20-07-83 (AN)
106.	Vacant	--	--	--	--

To be filled up by eligible
Candidate on the basis



(A-21)

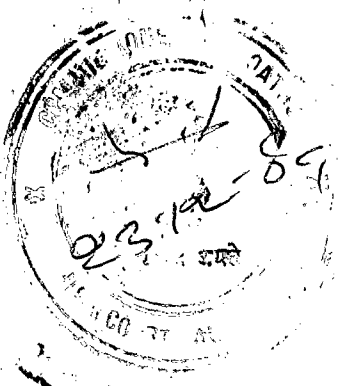
(12)

-: 6 :-

1.	2.	3.	4.	5.	6.
	S/O				
107.	Shyam Kumar (S/C)	15-06-86	B.A.	19-09-83	19-09-83
108.	Hukum Singh (S/C)	23-03-81	B.A., LLB	17-09-83 (AN)	17-09-83 (AN)
109.	Sulvirishna Azad (S/C)	15-03-86	B.A.	21-09-82	21-09-83
110.	Smt. Arjuna Sonker (S/C)	15-10-84	B.A.	20-09-83	20-09-83
111.	Mahendra Prasad (S/C)	15-07-83	B.A.	19-09-83	19-09-93
112.	Dilip Kumar Acharya	26-09-50	H.S.L.C.	22-04-89	17-10-85 Transferee

Note :- The vacant points (Sl.No. 42, 43, 44, 45, 46, 48, 49, 50, 54, 55, 56, 57, 59, 61, 62, & 106) are to be filled up by eligible candidates after decision regarding the issue about de-reservation.

(Lokhan Singh)
Assistant Director



In the Central Administrative Tribunal, Lucknow
 Application No. 489
 Shri L. Dutt Sharma vs. Govt. of U.P.

(A23)

Annexure 2.

(13)

Final Confidential List of the names of Operator in the Office of the
 Director of Census Operations, Uttar Pradesh, Lucknow on 1-10-1987.

Sl. No.	Name of Official	Birth	Education	Qualification	Date of entry into Government Service	Date of appointment in the grade	Remarks
1.	S/Sr. Prabh Nath	27-03-62	Inter		30-06-70	01-04-83	Appointed by Transfer; Ad-hoc J.S. w.e.f. 30-6-87.
2.	Lalta Pd. Pandey	01-08-48	M.A. (Eco.)		01-08-70	01-04-83	-do-
3.	Jagdish Pd. Gupta	02-07-47	High School		12-09-70	01-04-83	-do-
4.	Medi Lal (S/C)	01-07-48	B.A.		14-01-71 (AN)	01-04-83	-do-
5.	Pooran Chand (S/C)	06-06-47	M.A. (Eco.)		01-05-71	01-04-83	-do-w.e.f. 6.7.87.
6.	Jai Prakash Poral (Ex-Serviceman)	05-12-47	B.A., L.L.B., F.G.D.C.		01-05-71	01-04-83	-do-w.e.f. 30.6.87.
7.	Chandra Lal (S/C)	06-01-46	Inter		03-05-71	01-04-83	-do-
8.	Varma Prasad (S/C)	14-02-45	M.A.		22-06-71	01-04-83	-do-
9.	Mitesh Ram Verma (S/C)	15-10-46	B.A., LL.B.		12-04-71	01-04-83	-do-
10.	Vinod Kumar Srivastava	02-03-47	Inter (Satisfactory Certificate)		01-07-70	01-04-83	-do-
11.	General (S/C) S/O Sri Dutt	01-04-52	M.A.		04-07-72	01-04-83	-do-
12.	Vijai Prakash (S/C)	10-03-49	Higher Secem- day		01-01-73	01-04-83	Appointed by transfer.
13.	Har Kumar (S/C)	02-03-48	B.A.		18-06-70	01-04-83	-do-
14.	K. S. Jai	01-02-59	B.A.		01-07-82	01-04-83 (AN)	Direct Recruit
15.	K. Nigam	18-01-53	B.A.		01-07-82	01-04-83	-do-



A23
(4)

1.	2.	3.	4.	5.	6.	7.	8.
	S/Shri						
16.	Pancham Ram	01-01-56	M.A.(Ecc.)	24-08-81	04-04-83	Direct	do-
17.	Dilip Nigam	18-08-59	M.A.(Ecc.)	08-04-83(AN)	08-04-83(AN)		-do-
18.	Shiv Charan	01-05-57	B.A.	05-08-80	04-04-83		-cc-
19.	Dinesh Kumar Saxena	20-10-56	B.A.	18-04-83(AN)	18-04-83(AN)		-do-
20.	Mr. Girja Yadav	01-01-55	B.A.	12-04-83(AN)	12-04-83(AN)		-d
21.	Prasad	12-02-55	B.Com.	18-04-83(AN)	18-04-83(AN)		-do-
22.	Harish Mani Suyal	30-07-56	B.A.	12-04-83(AN)	12-04-83(AN)		-do-
23.	Ashok Kumar Singh Bhadoria	02-10-56	M.A.	16-04-83(AN)	16-04-83(AN)		-do-
24.	Smt. Vijai Laxmi Rajpoot.	15-10-55	B.A.	23-04-83	23-04-83		-do-
25.	Akhilesh Chandra	15-01-62	B.A.	23-04-83	23-04-83		-do-
26.	Gaffar Ali	05-02-58	B.A.	18-04-83(AN)	18-04-83(AN)		-do-
27.	Sunil Dutt Sharma	09-08-59	B.A.	18-04-83	18-04-83		-do-
28.	Suresh Chandra Mishra	05-02-58	B.Com.	19-04-83	19-04-83		-do-
29.	Gangotri Prasad	01-07-56	B.A.	27-04-83	27-04-83		-do-
30.	Ravindra Prakash Saxena	05-07-61	M.Com.	27-04-83	27-04-83		-do-
31.	Pramod Kumar Bajpai	30-07-55	B.A.	26-04-83	26-04-83		-do-
32.	Mohd. Anish Siddiqui	21-05-56	M.A.(Eco.)	26-04-83	26-04-83		-do-
33.	Ram Prakash Saxena	09-06-55	B.Sc.	26-04-83(AN)	26-04-83(AN)		-do-
34.	Harish Chandra Prasad	10-03-57	B.A.	01-07-82	16-05-83		-do-
35.	Smt. Chitra Saxena	02-09-54	M.A.	16-05-83	16-05-83		-do-
36.	Mohd. Idish	15-06-57	M.Com.	17-05-83	17-05-83		-do-
37.	Mahendra Datta	05-01-57	B.A.	03-06-83(AN)	10-01-86		-do-



.....3/-

A24

-: 3 :-

1.	2.	3.	4.	5.	6.	7.
	S/Srini					
38.	Ramesh Chandra Fendey	28-02-55	M.Com.	16-05-83	16-05-83	Direct Recruit.
39.	Mohd. Shahid	11.06.57	M.Com., LLB	18-05-83	18-05-83	-do-
40.	Km. Mo. Chakravorti	20-05-58	B.A.	16-05-83	16-05-83	-do-
41.	Babu Ram S/o Sri Gulab Chand	06-06-55	B.A.	10-06-83	10-01-86	-do-
42.	Suresh Narain Misra	02-02-57	B.A.	07-06-83	10-01-86	-do-
43.	Km. Suman Srivastava	10-07-57	Acharya	25-06-83	10-01-86	-do-
44.	Govind Singh Bisht	15-07-59	B.A., LLB	04-06-83	10-01-86	-do-
45.	Diwaker Misra	15-07-56	B.Com.	04-06-83	10-01-86	-do-
46.	Ganesh Chandra Kandpal	26-11-58	B.A.	01-07-82	10-01-86	-do-
47.	Surya Ehan Puri	13-07-56	B.A.	07-06-83	10-01-86	-do-
48.	Ashok Kumar Saxena	01-07-56	B.A.	04-07-83	10-01-86	-do-
49.	Indra Sekher	01-03-57	B.A.	17-06-83(A.N)	10-01-86	-do-
50.	Km. Madhu Lata Singh	26-02-55	B.A.	13-04-83	13-04-83	-do-
51.	Pradeep Kumar	16-10-58	M.A.	08-04-83	03-04-83	-do-
52.	Subodh Bohari Sinha	19-06-61	B.A.	07-04-83	07-04-83	-do-
53.	Om Prakash Srivastava	01-07-56	M.A. (Ecc.)	18-06-83	10-01-86	-do-
54.	Smt. Sujata Chakravorti	20-02-62	M.A.	17-06-83	10-01-86	-do-
55.	Hira Lal Sammani	04-09-59	B.A.	20-06-83(A.N)	10-01-86	-do-
56.	Sunil Singh Fartiyal	12-04-58	B.A.	17-06-83	10-01-86	-do-
57.	Santosh Kumar Srivastava	05-09-53	B.Sc., LLB	06-04-83	03-04-83	-do-
58.	Shiv Narain	06-06-58	B.A.	22-06-83(A.N)	10-01-86	-do-



A23

161

1	2	3	4	5	6	
S/Serial						Direct Record
59. Subhash Singh	03-06-57	M.A.	07-04-83	07-04-83	Direct Record	
60. Uttam Kumar Faha	25-06-56	E.A.	18-06-83(AN)	10-01-86	-do-	
61. Munish Kumar	07-09-55	B.A.	28-06-83	10-01-86	-do-	
62. Km. Meena Gupta	13-07-60	.A.	13-04-83	13-04-83	-do-	
63. Satya Narain	12-12-55	B.A.	18-04-83(AN)	18-04-83(AN)	-do-	
64. Waseemul Haq	20-02-55	B.Sc.	03-04-83	08-04-83	-do-	
65. Nigendra Kumar Singh	16-07-56	B.A.	13-04-83	13-04-83	-do-	
66. Smt. Kanchan Jaiswal	01-06-57	M.A.	13-04-83	13-04-83	-do-	
67. Fareeduddin	30-12-61	B.Com.	12-04-83(AN)	12-04-83(AN)	-do-	
68. Pradeep Kumar Pandey	21-03-57	B.A.	14-04-83	14-04-83	-do-	
69. Km. Urmila Verma	04-06-59	B.A.	19-04-83(AN)	19-04-83(AN)	-do-	
70. Ramesh Lal Chaurasia	01-01-56	B.A.	21-04-83	21-04-83	-do-	
71. Ramesh Kumar Saxena	01-07-55	B.A.	18-04-83(AN)	18-04-83(AN)	-do-	
72. Parasu Ram (S/C)	18-07-60	B.A.	13-08-82	16-04-83(AN)	-do-	
73. Gopal Singh Banola	07-05-60	B.A.	01-07-82	16-04-83(AN)	-do-	
74. Rajendra Prasad	10-01-57	B.A., LLB	13-04-83(AN)	18-04-83(AN)	-do-	
75. Ratan Prakash	25-10-53	B.A.	22-04-83(AN)	22-04-83(AN)	-do-	
76. Smt. Mala Bhattacharya	10-05-53	M.A.	19-04-83	19-04-83	-do-	
77. Smt. Archana Nigam	26-03-58	M.A.	19-04-83(AN)	19-04-83(AN)	-do-	
78. Km. Usha Srivastava	06-10-55	M.A., L.T.	19-04-83	19-04-83	-do-	
79. Siva Ranu Pathak	30-01-57	B.A., LLB	19-04-83	19-04-83	-do-	
80. Smt. Sobha Rani Sharma	05-08-55	M.A.	27-04-83	27-04-83	-do-	
81. Km. Kiran Bala	02-01-58	E.A.	26-04-83	26-04-83	-do-	
82. Gorda Krishnamurti	09-04-53	E.A.	27-04-83(AN)	27-04-83(AN)	-do-	

.....5/-



-: 5 :-

1.	2.	3.	4.	5.	6.
S/S					
84.	Bansidhar Pandey	31-12-55	M.A.	26-04-83	26-04-83
85.	Smt. Mahamma Verma	03-01-56	B.A., B.Ed.	26-04-83	26-04-83
86.	Rudra Prakash Verma	14-02-57	B.Com.	26-04-83	26-04-83
87.	Narash Kumar	07-04-57	M.A. (Eco.)	26-04-83	26-04-83
88.	Purshottam Kumar-Singh	01-03-58	B.Sc.	26-04-83	26-04-83
89.	Laxardan Singh	11-07-52	M.A.	26-04-83	26-04-83
90.	Smt. Sushila Devi Shukla	20-10-53	B.A.	26-04-83	26-04-83
91.	Smt. Sushma Misra	15-02-56	B.A.	16-05-83	16-05-83
92.	Dilip Kumar S/o Sri G.S. Gupta	15-07-59	B.A.	16-05-83	16-05-83
93.	Smt. Archana Gupta	09-06-58	B.A.	16-05-83	16-05-83
94.	Smt. Sandhya Sinha	10-03-61	B.A.	18-05-83	18-05-83
95.	Smt. Savita Devi (S/C)	06-07-54	B.A., B.Ed.	16-05-83	16-05-83
96.	Mahendra Pratap Singh	01-07-56	M.A.	16-05-83	16-05-83
97.	Smt. Naz Kezalbash	18-11-58	M.A. (Eng.)	16-05-83	16-05-83
98.	Chunni Lal (S/C)	05-10-61	B.A.	26-07-73	04-04-83
99.	Dilip Kumar S/O Sri Munan	20-03-57	B.A.	05-07-83	05-07-83
100.	Sohan Lal (S/C)	20-04-59	B.A.	20-07-83 (AN)	20-07-83 (AN)
101.	Babu Ram (S/C) S/o Sri Pooran Lal	28-12-57	M.A.	05-07-83	05-07-83
102.	Mahabir Prasad (S/C)	22-08-57	B.A.	08-07-83	08-07-83
103.	Ram Khilwan (S/C)	15-07-56	B.A.	08-07-83	08-07-83
104.	Amer Waryan (S/C)	10-02-61	B.A.	07-07-83	07-07-83
105.	Mani Ram Rawat (S/C)	05-10-53	B.A.	20-07-83 (AN)	20-07-83 (AN)
106.	Vacant	---	---	---	---

To be filled up by eligible
Candidate on the basis

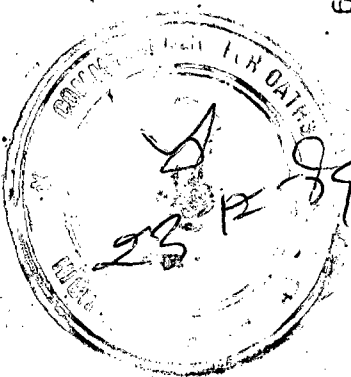
-: 6 :-

1.	2.	3.	4.	5.	6.	7.
S/						
107.	Satyam Kumar (S/C)	15-06-86	B.A.	19-09-83	19-09-83	
108.	Hukum Singh (S/C)	23-08-81	B.A., LLB	27-09-83 (AN)	17-09-83 (AN)	
109.	Sulimishu Azad (S/C)	15-08-86	B.A.	21-09-82	21-09-83	
110.	Satish Kumar Sonker (S/C)	15-10-82	B.A.	20-09-83	20-09-83	
111.	Mahendra Prasad (S/C)	15-07-83	B.A.	19-09-83	19-09-93	
112.	Dilip Kumar Acharya	26-09-80	H.S.L.C.	22-04-89	17-10-85	Transferee

-----X-----X-----

(Lokhan Singh)
Assistant Director

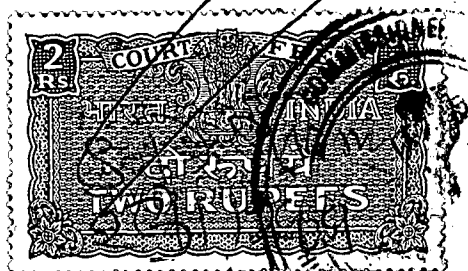
Note :- The vacant points (Sl.No. 42, 43, 44, 45, 46, 48, 49, 50, 54, 55, 56, 57, 59, 61, 62, 8, 106) are to be filled up by eligible candidates after decision regarding the issue about de-reservation.



A26
(19)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CIRCUIT BENCH, AT
L U C K N O W

Application no. of 1989



1989
AFFIDAVIT
49/11927
HIGH COURT
ALLAHABAD

Sunil Dutt Sharma & others

Applicants.

Versus

Union of India through Secretary,
Home Department, Govt. of India
New Delhi and another

Respondents.

AFFIDAVIT

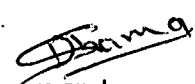
I, Sunil Dutt Sharma, aged about 30 years, son
of Sri K.D.Sharma, R/o E-2858, Rajajipuram Colony,
Lucknow, the deponent do hereby solemnly affirm and state
on oath as under:

1. That the ~~applicant~~ deponent is the applicant no.1
in the instant application and he has been authorised
by the remaining three applicants to do the pairvi
of this application on behalf of them.

That the contents of paras 1 to 12 of the application
are true to my own knowledge and the same are believed
by me to be true on the basis of legal advice
derived from the counsel.

3. That Annexure nos. 1 and 2 are the true copies
of their originals, which have been compared by the
deponent himself.

Lucknow, dated.
Dec 23, 1989.


Deponent.



A29

(20)

(2)

VERIFICATION

I, the above named deponent , do hereby verify that the contents of paras 1 to 3 of this affidavit are true to my own knowledge. No material fact has really been concealed by me, so help me God.

Ducknow, dated.
Dec 23, 1989.

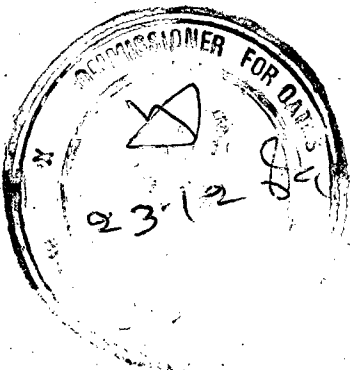
Deponent.

I identify the deponent, who has signed before me.

A.P. Srivastava
(A.P. Srivastava) Advocate,
Counsel for the deponent.

Solemnly affirmed before me on 23.12.89
at 10.15 am by the deponent, who is
identified by Sri A.P. Srivastava, Advocate,
High Court, Lucknow Bench, Lucknow.

I have satisfied myself by examining the deponent that he understands the contents of this affidavit, which have been read out and explained by me.



A. D. ANUJANI
COMMISSIONER
HIGH COURT Lucknow Bench Lucknow
4.9/1997
23.12.89

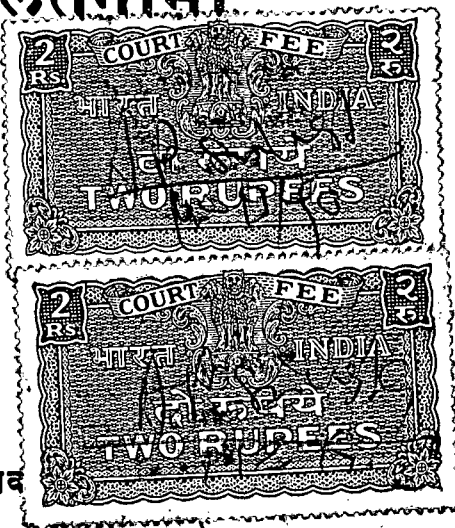
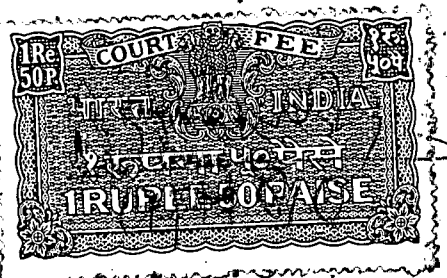
A30 (28)(21)

ब अदालत श्रीमान् Central Administrative Tribunal - Bench
[वादी] अपीलान्ट Lko: महोदय

प्रतिवादी [रेस्पॉण्डेंट] R.P. Saxena & others का **वकालतनामा**

Scanned by

Union of



नं० मुकद्दमा सन् पेशी की ता० १९ इ०
ऊपर लिखे मुकद्दमा में अपनी ओर से श्री ए. पी. श्रीवास्तव एडवोकेट, हाईकोर्ट
बकीस
सोनी हाउस विरहाना पार्क, लखनऊ।-----महोदय
एडवोकेट

नाम अदालत
मुकद्दमा नं०
नाम फरीकें
वनाम

को अपना वकील नियुक्त करके प्रतिज्ञा (इकरार) करता हूं और लिखे देता हूं इस मुकद्दमा में वकील महोदय स्वयं अथवा अन्य वकील द्वारा जो कुछ पंरवी व जवाब देही व प्रश्नोत्तर करें या कोई कागज दाखिल करें या लौटावें या हमारी ओर से डिगरी जारी करावे और रुपया वसूल करें या सुलहबामा व इकबाल दावा तथा अपील निगरानी हमारी ओर से हमारी या अपने हस्ताक्षर से दाखिल करें और तसदीक करें मुकद्दमा उठावें या कोई रुपया जमा करें या हमारी विपक्षी (फरीकसानी) का दाखिल किया हुआ रुपया अपने या हमारे हस्ताक्षर युक्त (दस्तखती) रसीद से लेवे या पंच नियुक्त करें-वकील महोदय द्वारा की गई वह सब कार्यवाही हमको संवंधा स्वीकार है और होगी मैं यह भी स्वीकार करता हूं कि मैं हर पेशी पर स्वयं या किसी अपने पंरोकार को भेजता रहूंगा अगर मुकद्दमा अदम पंरवी में एक तरफ मेरे खिलाफ फैसला हो जाता है उसकी जिम्मेदारी मेरे वकील पर नहीं होगी इसलिए यह वकालतनामा लिख दिया प्रमाण रहे और समय पर काम आवे ।

साक्षी (गवाह) 22 साक्षी (गवाह) 12
दिनांक 22.12.89 महिना सन् १९८९ ई०
हस्ताक्षर [Signature]

स्वीकृत
एडवोकेट Apurva
22.12.89

A32

In the Central Administrative Tribunal at Allahabad
Circuit Bench, Lucknow

Counter Reply on Behalf of Respondents

In
Case No. 49 of 1990 (L).

Sunil Dutt Sharma & others Applicants

Vs,

Union of India & others Respondents

.....

I, Lakhan Singh aged about 50 years, son
of Sri K. Singh, Assistant Director, Census
Operations, U.P., 25, Naval Kishore Road, Lucknow
do hereby solemnly affirm and state as under :

1. That the officer above named is competent to
file this written reply on behalf of all the
Respondents.
2. That the officer above named has read the
petition filed by the applicant has understood
the contents thereof.
3. That the officer above named is well conversant
with the facts of the case indicated hereinafter.
4. That it will be worthwhile to give a brief history
of the case as under.

Brief History of the Case

The Director, Census Operations, U.P., Lucknow
appointed 101 Operators, including the petitioners
in his office by direct recruitment in 1982-83. A
Seniority list of the grade of Operator was notified
in the year 1989 which has been challenged before

~~in the year 1989 which has been challenged before~~
the Hon'ble Tribunal through an application
registered as OA 151 of 1988. The said application
is pending disposal.

The Departmental Promotion Committee (DPC) of
the Operators was convened on 9.8.89 for promotions
of Operators to the existing vacancies in the grade
of Junior Supervisors but no promotions have been
made on the post as yet because of administrative
reasons. The recommendations of the DPC have been
received and the promotions to the grade of Junior
Supervisor will be made in the order in which their
names of appear in the penal. But there does not
exist any provision to declare the result of the
DPC. The minutes of the DPC are confidential records.
The petitioners have sought a direction from this
Hon'ble Tribunal for declaring the result of the DPC
without indicating the legal and constitutional injury
which they have suffered for seeking such a direction.

Parawise comments

5. That the contents of para 1 to 3 need no comments.
6. That the contents of para 4.1 are admitted.
7. That the contents of para 4.2 are admitted. It is
stated that a petitioner registered as O.A.151 of 1988
has been filed in this Hon'ble Tribunal through which
the seniority list of the operator has been challenged
by a number of Operators. The said petition is pending
disposal.
8. That in reply to para 4.3 of the petition it is

(A-37)

-:3:-

stated that certain number of vacancy were ~~likely~~ likely to occur in the grade of Junior Supervisor on 31.10.89 due to reversion of the deputationist officials on these posts for which the Departmental ~~officials~~ Promotion Committee was convened on 9.8.89. The recommendations of the DPC have since been received but could not be implemented as promotions to the post of Junior Supervisor have not been done on account of administrative reasons. Sanction for de-reservation of vacancies reserved for Schedule cast and Schedule Tribes from the Registrar General India is still awaited. After completion of Data Processing Work in the Data Entry System (DDE) the services of the operators had to be utilised in other sections of the department in connection ~~for~~ with increasing work load of 1991 Census (A copy of order dt. 6.10.89 to this effect being file as Annexure R-1).

9. That the contents of para 4.4. are not denied.
10. That in reply of para 4.5 it is stated that on the basis of the recommendations of the DPC promotion are made by the Competent authority. The DPC ~~recommends~~ recommends the names of the candidates who have been found suitable ^{for the} post. The recommendation of the DPC are examined at the time when promotions to the post ^{to} are not be made. It is also submitted that the proceeding of the DPC are strictly confidential.
11. That in reply of para 5 of the application, it is stated that there is no provision for declaring the result of the DPC. The penal recommended for promotion

.....4/-

[Signature]

A 314

-:4:-

by the DPC is kept confidential and names are released at the time of promotion only. By withholding the result for the DPC which is recommending in nature, no legal or constitutional ^{Tonal} injury is caused to the petitioners.

12. That the contents para 6 spell out the facts that no legal injury has been caused to petitioner by not declaring the result of the DPC. As such there was no question of exhausting departmental remedies by them.
13. That the contents of para 7 need no comments.
14. That in view of the submission made in the above paragraphs, the relief sought for in para 8 and interim relief prayed for in para 9 are not admissible.
15. That the contents of para 10 to 12 need no comments.

Wherefore it is respectfully prayed that in view of the submission made in the above paragraphs the petition is not tenable, it lacks merit and is liable to be dismissed with cost.

W. A. J.
Respondents.

VERIFICATION

I, the above named Respondent do hereby verify that the contents of paragraphs 1 toof this

.....5/-

W. A. J.

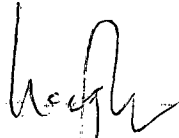
A35

Counter Reply are true to the best of my personal
knowledge, those of paragraphs.....
are true based on records and the contents of paragraphs
.....are believed by me to be
true on the basis of legal advice. That nothing
material fact has been concealed and no part of it
is false.

Signed and verified this the-----day of---
-----,1990 within the Court Compound at Lucknow.

Lucknow;

Dated ;


Respondent,

भारत सरकार
गृह मंत्रालय
कार्यालय निदेशक जनगणना कार्य, उत्तर प्रदेश

Ann. R-1

व्यक्तिगत शाखा
25, नवल किशोर रोड,
लखनऊ : 226001
दिनांक: अक्टूबर 6, 1989

-:: आदेश ::-

डी0डी0ई0 अनुभाग में 1981 की जनगणना से सम्बन्धित कार्य लगभग समाप्त हो चुका है। डी0डी0ई0 सिस्टम के लिये कार्य उपलब्ध होने में समय लग सकता है। डी0डी0ई0 अनुभाग में लगी मशीनों का प्रतिस्थापन भी होना है। इन परिस्थितियों में डी0डी0ई0 अनुभाग में लगे कर्मी निष्क्रिय होकर अधिशेषित Surplus घोषित न हो जायें, यह जनहित में आवश्यक है, कि इस निदेशालय के अन्य अनुभागों के काम पर, उक्त कर्मियों को लगाया जावे ताकि सभी काम, विशेष कर 1991 की जनगणना का काम, समय बद्ध क्रम में हो तथा निकट भविष्य में कार्मिक अधिष्ठान पर होने वाले व्यय में बचत भी हो सके। अतएव डी0डी0ई0 अनुभाग में कार्यरत निम्नलिखित कर्मियों को उनके विपरीत स्तम्भ 3 में अंकित अनुभाग के कार्य हेतु, इस आदेश की तिथि से अग्रेतर आदेश तक सम्बद्ध किया जाता है। जनगणना प्रभाग से सम्बद्ध किये गये कर्मी गोविन्दा भवन के तल 3 एवं 4 पर बैठ कर आवंटित काम करें :-

क्रम सं. कर्मचारी का नाम व पद अनुभाग जहाँ सम्बद्ध किया जाता है

1	2	3
	सर्वश्री	
1.	सुभाष चन्द्र वर्मा, क0पर्य0	व्यक्तिगत शाखा
2.	राम नारायण लाल, व0पर्य0	वी0एस0 अनुभाग
3.	सैयद मंजूर अली, व0 पर्य0	वी0एस0 अनुभाग
4.	मित्र भूषण तनेजा, व0पर्य0	वी0एस0 अनुभाग
5.	बुजेश कुमार श्रीवास्तव, क0पर्य0	वी0एस0 अनुभाग
6.	रघुराज सिंह, क0पर्य0	वी0एस0 अनुभाग
7.	लालता प्रसद पाण्डेय, क0पर्य0	वी0एस0 अनुभाग
8.	निर्मल सिंह, क0पर्य0	वी0एस0 अनुभाग
9.	रियाज अख्तर, क0पर्य0	वी0एस0 अनुभाग
10.	विश्वनाथ प्रसाद, क0पर्य0	वी0एस0 अनुभाग
11.	श्रीनिवास राय, क0पर्य0	वी0एस0 अनुभाग
12.	श्री. रियाजुल-हक, आपरेटर	वी0एस0 अनुभाग
13.	विजय प्रकाश, आपरेटर	वी0एस0 अनुभाग
14.	आर0के0अग्रवाल, क0पर्य0	डी0सी0एस0 अनुभाग
15.	यमुना प्रसाद, क0पर्य0	डी0सी0एस0 अनुभाग
16.	छंगा लाल, क0पर्य0	डी0सी0एस0 अनुभाग

.....2/-

1	2	3
	<u>सर्वश्री</u>	
57.	इन्द्र श्रेष्ठ, आपरेटर	जनगणना प्रभाग
58.	ओम प्रकाश श्रीवास्तव, आपरेटर	जनगणना प्रभाग
59.	एन०के० श्रीवास्तव, आपरेटर	जनगणना प्रभाग
60.	मुनीष कुमार, आपरेटर	जनगणना प्रभाग
61.	महेन्द्र प्रसाद, आपरेटर	जनगणना प्रभाग
62.	श्रीमती रत्ना सोनकर, आप०	जनगणना प्रभाग
63.	अखिलेश चन्द्र, आपरेटर	जनगणना प्रभाग
64.	आर०एन० गुप्ता, आपरेटर	जनगणना प्रभाग
65.	श्रीमती छमा वर्मा, आपरेटर	जनगणना प्रभाग
66.	वसीमूल हक, आपरेटर	जनगणना प्रभाग
67.	मनीराम रावत, आपरेटर	जनगणना प्रभाग
68.	क० किरन काला, आपरेटर	जनगणना प्रभाग
69.	प्रदीप कुमार, आपरेटर	जनगणना प्रभाग
70.	अशोक कुमार प्रवसेना	जनगणना प्रभाग
71.	राम खिलावन, आपरेटर	जनगणना प्रभाग
72.	श्रीमती शोभा रानी शर्मा, आपरेटर	जनगणना प्रभाग
73.	मोहन लाल, आपरेटर	जनगणना प्रभाग
74.	हुकुम सिंह, आपरेटर	जनगणना प्रभाग
75.	छोटे लाल, आपरेटर	जनगणना प्रभाग
76.	श्रीमती कंचन जायसवाल, आपरेटर	जनगणना प्रभाग
77.	जी०पी० त्रिपाठी, आपरेटर	जनगणना प्रभाग
78.	शिव नारायण यादव, आपरेटर	जनगणना प्रभाग
79.	दिवाकर मिश्रा, आपरेटर	जनगणना प्रभाग
80.	मोम्मद शगिहद, आपरेटर	जनगणना प्रभाग
81.	फरीद उद्दीन, आपरेटर	जनगणना प्रभाग
82.	जनार्दन सिंह, आपरेटर	जनगणना प्रभाग
83.	मो० इदरीश, आपरेटर	जनगणना प्रभाग
84.	एन०के० सिंह, आपरेटर	जनगणना प्रभाग
85.	श्रीमती सविता देवी, आपरेटर	जनगणना प्रभाग
86.	रमेश चन्द्र पाण्डेय, आपरेटर	जनगणना प्रभाग
87.	गोपाल सिंह बनौला, आपरेटर	प्रचार-प्रसार प्रभाग
88.	एस०सी० यादव, आपरेटर	लेखा अनुभाग
89.	हरिश् चन्द्र प्रसाद चतुर्वेदी, आपरेटर	लेखा अनुभाग

॥ चन्दन गोपाल ॥
निदेशक

A. V. Srivastava
ADVOCATE

Resi : 73 New Bairana,
Allahabad

Date 18-5-92

Your Ref. No. :-

Subject :-

In The Central Administrative Tribunal, Additional Bench
Allahabad

On 18-5-92

K. N. Shuman Vs Union

/ 21.5.92

Respected Sir,

In the above mentioned case I appear on behalf
of the Respondents. Due to some personal reasons I
shall not be in position to attend the Honble Courts
on 21-5-92, the date fixed in the foregoing case.

It is then for most respectfully prayed
that this Honble Court be graciously pleased to
adjoin the hearing of the aforesaid case and to
if 27-5-92 if possible.

Thanking you

Yours sincerely

A. V. Srivastava

18/5/92

used
on 21-5-92

used
on 27-5-92
present in office
may be as per in court
✓

PRESENTING OFFICER
INDIAN RAILWAYS & CSIR
Central Administrative Tribunal
Additional Bench at Allahabad